24

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

Name of the Company:

Satish Kumar Gupta RP of Essar Steels India Ltd.

V/s.

Odisha Slurry Pipeline Infrastructure Ltd & Anr.

Section of the Companies Act:

Section 60(5) r/w Section 12 of the Insolvency

and Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Mr. MIHIR THARORE with MR. UNMBSH 2. with GAURAN MATH For R-2	CILILLIA NAA	K-2.	6 mil
1. MR. GANKAISH BOAGKAN 2. MR. ADMICHER MUZI 3. MR. DAHU STUAH, 4. MR. HATH LMAH,	MIRUTEL ABU. ADV.	Applicant	
1. Mr. Ameya cokh Mr. Shalin Jan;	ele Adv), Adv fo	I/6 Shootaul Amosghana Mango ana co. b-intervenes	ydas S.
So. Adv. Mr Percy with Scentach Amin	(Couring (Adv)	R-1	Jun.

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Parth Shah present for Applicant.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2.

Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1.

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Shalin Jani i/b Shardul Amarchand Manglandas & Co. present for interveners.

Additional affidavit filed by Applicant.

Heard arguments of learned Counsel for Applicant in IA 419/2017.

At request of learned Counsel for Respondents.

List the matter on 02.02.2018 for arguments of Respondents.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL